

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.226 - CP 114 of 2018
Item No.227 – IA 137 of 2020
Item No.228 – IA 41 of 2022

Proceedings under Section 241-242

IN THE MATTER OF:

Gopal Dhirajlal Vadaliala & Ors
V/s

.....Applicant

Prabhat Solvent Extraction Industries Pvt Ltd & Ors

.....Respondent

Order delivered on 26/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv.
For the Respondent : Mr. Navin Pahwa, Sr. Adv. for R-1 to 4
Mr. Anuj Trivedi, Adv. for R-5 to 8
Mr. Arjun Sheth, Adv. for R-9

ORDER

IA 114 of 2018 & IA 137 of 2020 & IA 41 of 2022

Due to paucity of time, matter could not be taken up for hearing.

List on 23.11.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**